

Annexure IIName of CD: **Jasmine Buildmart Private Limited**, Date of Commencement of CIRP: **05-03-2024** ; Order Received on 09-03-2024, List of Creditors as on **28-03-2024****List of FCs (other than financial creditors belonging to any class of creditors)**

S. No.	Name of Creditor	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual Debt Due, that may be set-off	Amount of claim not admitted	Amount of Claim under verification	Remarks, if any (Email/Mob in Form CA)
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Gurantee	Whether related party?	% of Voting Share in CoC					
1	Indiabulls Housing Finance Limited	23/03/24	2,10,52,380.63	2,10,52,380.63	Unsecured	-	No	0.40%	2,10,52,380.63	-	-	-	devbrat.mitra@indiabulls.com
2	Indiabulls Commercial Credit Limited	23/03/24	3,14,16,390.56	3,14,16,390.56	Secured by Unit	-	No	0.60%	3,14,16,390.56	-	-	-	ajay.rewal@indiabulls.com, batesh.thakur@indiabulls.com